

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/183(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	AMIT SHAW VS SUMIT KUMAR SHAW-KOLKATA CARBAZAAR PVT LTD - DIRECTOR
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Petitioner
Mr. Mohan Lal Agarwal, Adv.]
Mr. Mohan Ram Goenka, PCS.]
Ms. Sneha Khaitan, PCS]

Mr. Joy Saha, Sr. Adv.] For the Respondent Nos.1 to 3
Mr. Mohit Gupta, Adv.]
Mr. Jit Ray, Adv.]
Ms. Sneha Dutta, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **12/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)